

and allowances and allied administrative routine matters which can be handled by civilian officers; and

(c) if so, whether Government propose to keep them on these posts when there is an acute shortage of service officers?

The Deputy Minister in the Ministry of Defence (Shri D. R. Chavan): (a) Yes.

(b) and (c). Officers who are employed against appointments carrying routine administrative duties are being posted out gradually. Such of the appointments which require technical knowledge or which are required to be held by Service Officers in the interest of the Service will, however, continue to be filled by them.

Persons Registered in West Bengal

1849. Dr. S. K. Saha: Will the Minister of Labour and Employment be pleased to state:

(a) the number of persons (graduates and under-graduates) registered during the year 1962-63 in various employment exchanges in West Bengal;

(b) the number of persons provided with employment during the above period; and

(c) the number of Scheduled Castes among persons provided with employment during the period?

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): (a) and (b).

Category	Number registered during April-December, 1962	Number placed in employment during April-December, 1962
1	2	3
Graduates	6,795	575
Under-graduates (including Matriculates)	57,229	2,940

(c) The information is not available.

स्विट्जरलैंड में तिब्बती शरणार्थी

१८५०. { श्री सिद्धेश्वर प्रसाद :
श्री प्र० च० बरुआ :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि स्विट्जरलैंड की सरकार ने भारत में आए हुये एक हजार तिब्बती शरणार्थियों को बसाना स्वीकार कर लिया है ; और

(ख) यदि हां, तो इसका व्योरा क्या है ?

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री तथा ग्रणु शक्ति मंत्री (श्री जवाहरलाल नेहरू) : (क) हालांकि स्विट्जरलैंड की एक सहायता संस्था और भारत में स्विस् राजदूतावास ने इस मामले को उठाया है, लेकिन स्विट्जरलैंड की सरकार से सरकारी तौर पर अभी तक कोई पत्र नहीं मिला है ।

(ख) प्रश्न नहीं उठता ।

Panchayat Industries in Orissa

1851. Shri Ulaka: Will the Minister of Planning be pleased to refer to the reply given to Unstarred Question No. 1358 on the 1st April, 1963 and state:

(a) whether any financial assistance was given to Orissa Government for establishment of Panchayat Samithi Industries in the State during 1962-63;

(b) if so, the details thereof; and

(c) the amount allocated to Orissa during 1963-64 for the same purpose?

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): (a) and (b). The total Central assistance allotted to the Orissa State Government for all their schemes relating